

IN THE COURT OF LD MM, TIS HAZARI COURT (West) THC, DELHI

FIR No.85/20
PS Tilak Nagar
State Vs. Himanshu Walia
U/s 356/379/34 IPC

10.01.2021.

Present: Ld. APP for State (through VC)
None for applicant/accused.

This is an application for grant of bail of accused Himanshu Walia,
S/o Arun Walia filed on behalf of the accused u/s 437 Cr.P.C.

Accused was granted interim bail by the Hon'ble High Court of
Delhi which was further extended for a period of 45 days on 02.02.2021.
Put up before the concerned court on 11.01.2021.

(CHARAN SALWAN)
Duty MM-II /WEST/THC/DELHI
10.01.2021

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IN THE COURT OF LD MM, TIS HAZARI COURT(West), THC DELHI

FIR No.44090/20
PS Tilak Nagar
State Vs. Karan @ Pandit
U/s 379/411/34 IPC

10.01.2021.

Present: Ld. APP for State (through VC)
None for applicant/accused.

This is an application for grant of bail of accused Karan @ Pandit S/o Chander Prakash filed on behalf of the accused u/s 437 Cr.P.C.

Accused was granted interim bail by the Hon'ble High Court of Delhi which was further extended for a period of 45 days on 02.02.2021.

Put up before the concerned court on 11.01.2021.

(CHARAN SALWAN)
Duty MM-II /WEST/THC/DELHI
10.01.2021

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10.1.21

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IN THE COURT OF LD MM, TIS HAZARI COURT (West) THC, DELHI

FIR No.00064/2020
PS: Punjabi Bagh
State Vs. Deepak
U/s 379/411 IPC

10.01.2021.

Present: Ld. APP for State (through VC).
Ld. Counsel for accused.

This is an application for grant of bail of accused Deepak S/o Sh. Jai Kishan R/o H.No. B-5/153, Near SBI Bank, Sultanpuri, Delhi filed on behalf of accused u/s 437 Cr.P.C.

Reply by IO filed.

Put up before the concerned court on 11.01.2021.


(CHARAN SALWAN)
Duty MM-II /WEST/THC/DELHI
10.01.2021

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IN THE COURT OF LD MM, TIS HAZARI COURT (West) THC, DELHI

FIR No.000787/2020
PS: Punjabi Bagh
State Vs. Deepak
U/s 379/411 IPC

10.01.2021.

Present: Ld. APP for State (through VC).
Ld. Counsel for accused.

This is an application for grant of bail of accused Deepak S/o Sh. Jai Kishan R/o H.No. B-5/153, Near SBI Bank, Sultanpuri, Delhi filed on behalf of accused u/s 437 Cr.P.C.

Reply by IO filed.

Put up before the concerned court on 11.01.2021.

(CHARAN SALWAN)
Duty MM-II /WEST/THC/DELHI
10.01.2021

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IN THE COURT OF LD MM, TIS HAZARI COURT (West) THC, DELHI

E-FIR No.26475/2020
PS: Unknown
State Vs. Deepak
U/s 379/411 IPC
P.S. Punjabi Bagh,

10.01.2021.

Present: Ld. APP for State (through VC).
Ld. Counsel for accused.

This is an application for bail u/s 437 Cr.P.C. of accused Deepak S/o Sh. Jai Kishan R/o H.No. B-5/153, Near SBI Bank, Sultanpuri, Delhi filed on behalf of accused.

Reply by IO filed.

Put up before the concerned court on 11.01.2021.

(CHARAN SALWAN)
Duty MM-II /WEST/THC/DELHI
10.01.2021